

By E-Mail/Special Messenger

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**NO. HC.VII-03/2022/13040 IA**

From :- Shri Romen Baruah  
Registrar (Vigilance)  
Gauhati High Court  
Guwahati

To, The Member, MACT No.3  
Kamrup(M),  
Guwahati

Dated Guwahati, the 07<sup>th</sup> December, 2022

Sub:- **Permission to avail LTC.**

Ref:- Your letter No. MACT No.3/2022/994 dated 30.11.2022

Madam,

With reference to the above, I am directed to inform you that you have been accorded permission to avail Leave Travel Concession (LTC) for the block period of 2018-2021 (by way of carry forward) w.e.f. 10.12.2022 to 15.12.2022 to visit Goa along with your husband Shri Debashish Roy and daughter Smti Anoushka Roy, by the shortest possible route, as per existing Rules.

Thanking you,

Yours faithfully

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**REGISTRAR (VIGILANCE)**

**Memo NO. HC.VII-03/2022/13041-13043 IA, dated 07/12/2022**  
Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court

  
**REGISTRAR (VIGILANCE)**

Dr  
07/12/22